

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**SINGLE MEMBER APPEAL BRANCH**

Appeal No. ST/662 /2007-SM [BR]

Date 12/06/2008

Assistant Registrar  
C.E.S.T.A.T, New Delhi

To :  
C.C.E. INDORE

MANIK BAGH PALACE, POST BOX NO. 10, INDORE  
452001 (M.P.)

C.C.E. INDORE

Appellant

Vs

Respondent

M/S BHARAT SANCHAR NIGAM LTD.

I am directed to transmit herewith a certified copy of **Final order No. 907 /2008 –SM[BR]** dated 6.6.2008  
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

  
Assistant Registrar

(SM Appeal Branch)

**Copy to :**

1. Respondent

M/S BHARAT SANCHAR NIGAM LTD.

O/O THE GENERAL MANAGER, TELECOM, DISTT. UJJAIN (MP)

2. Adv. / Consult

3. S.D.R.

~~4. J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

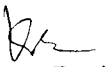
11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file

  
Assistant Registrar  
(SM Appeal Branch)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE  
TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH NEW DELHI**

Service Tax Appeal No.662 of 2007 –SM (BR)

[Arising out of Order-in-Appeal No.IND-I/153/2007 dated 16.08.2007 passed by the Commissioner of Central Excise (Appeals-I) , Indore (M.P.)]

Date of Hearing/ Decision:6.6.2008

**For approval and signature:**

**Hon'ble Mr. P.K. Das, Member (Judicial)**

|                                                                                                                                          |   |                                                 |
|------------------------------------------------------------------------------------------------------------------------------------------|---|-------------------------------------------------|
| 1. Whether Press Reporters may be allowed to see CESTAT (Procedure) Rules, 1982.                                                         | : |                                                 |
| 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | : |                                                 |
| 3. Whether Their Lordships wish to see the fair copy of the Order?                                                                       | : |                                                 |
| 4. Whether Order is to be circulated to the Departmental authorities?                                                                    | : |                                                 |
| CCE, Indore                                                                                                                              |   | ...Appellants<br>[Rep. by Shri S.L. Meena, DR ] |

Vs.

M/s. Bharat Sanchar Nigam Ltd. ....Respondent  
[Rep. by Shri Vijay K. Parakh, Authorised Representative ]

**CORAM: Mr. P.K. Das, Member (Judicial)**

*Final* Order No...907/08-SM/Dated:6.6.2008

**Per P.K. Das:**

Revenue filed this appeal against the order of the Commissioner (Appeals).

2. Ld. DR on behalf of the Revenue placed the copy of the letter dated 3.4.2008 issued by the Addl. Commissioner (Review) addressed to the Asstt. <sup>Registrar</sup> ~~Commissioner~~ of the Tribunal.

3. It is seen that the Board has decided not to refer the case to COD.

4. In view of that, the appeal is dismissed as withdrawn

Order dictated & pronounced in open court on 6.6.2008.

( P.K. Das ,  
Member (Judicial)

Ckp.